

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI RAVICHANDRAN RAMASAMY SHRI. JYOTI KUMAR TRIPATHI
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IA(IBC)/250/KOB/2024 in CP(IBC)/44/KOB/2023
SECTION	SEC. 19 IBC
NAME OF PARTIES	JOSSY STEEPHEN KATTUR (RP) OF NANDANAM TILES AND SANITARIES V/S MYLATH SANDEEP AND ANOTHER.
PETITIONERS ADVOCATE/ PROFESSIONAL	A. KEVIN THOMAS, NIDHI SAM JOHN.
RESPONDENTS ADVOCATE/ PROFESSIONAL	

15th JULY 2024

ORDER

IA(IBC)/250/KOB/2024 in CP(IBC)/44/KOB/2023

Learned Counsel, Mr. A Kevin Thomas appears on behalf of the Applicant/RP through virtual mode. None appears on behalf of the Respondents.

Counsel appearing for the Applicant/RP submits that he has complied with the earlier order of this Tribunal and has issued private notice on the respondents and has also filed his affidavit of service, however the Registered posts sent have been returned with the endorsement "Addressee Left".

Counsel for the Applicant is directed to carry out substituted notice of service and file affidavit of service within a period of 10 days.

List this matter for further consideration on **14.08.2024**.

Sd /-

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

Sd /-

**JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)**